

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-16/2002/ 8457/A**

From :- Smti Jayshree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibyajyoti Mahanta,  
District & Sessions Judge,  
Golaghat.

Dated Guwahati the 30<sup>th</sup> August, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ(G) 7501/2024 dtd. 13.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, along with the official vehicle, at own cost, from the evening of 22.08.2024 till the morning of 27.08.2024**, as prayed for. The next senior most Judicial Officer available at the station, shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo.No.HC.VII-16/2002/ 8458 /A dated , 30-08-24**

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

